

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH SRINAGAR**  
(Chief Justice's Secretariat)

**Subject: Promotion of Shri Abdul Hamid Wani, Senior Assistant, Subordinate Judiciary of Kashmir division pursuant to his exoneration from the charges in the Regular enquiry.**

**Order**

No.: 1025 of 2021/PSY Dated: 29-10-2021

Sanction is hereby accorded for promotion to the post of Head Assistant in the pay level-6 B (35600-112800) (revised) notionally from 11.07.2018 and monetarily from the date of his joining in favour of Shri Abdul Hamid Wani presently posted as Senior Assistant/Criminal Clerk in the Court of Pr. District & Sessions Judge, Budgam. Consequently, the official shall rank senior to his next junior Shri Syed Mehdi Shah. The official shall not be allowed any arrears of pay preceding the date of his joining as Head Assistant.

Consequent upon such promotion and in the interest of administration, Shri Abdul Hamid Wani for the time being is transferred and posted as Head Assistant/ Nazir in the Court of Additional District & Sessions Judge, Srinagar against the available vacancy.

**Note:** The Principal District & Sessions Judge, Budgam shall ensure that the promotee is relieved within 10 days from the date of issuance of this Order.

(By Order)

*Sd/-*  
(Rajeev Gupta)  
Principal Secretary to  
Hon'ble the Chief Justice

No. 372-80 /PSY - 592  
Copy to:-

Dated: 29-10-2021

- 1) Registrar General, High Court of J&K and Ladakh, Srinagar.
- 2) Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
- 3) Registrar Rules, High Court of J&K and Ladakh, Srinagar.  
..... for information.
- 4) Principal District & Sessions Judge, Budgam/Srinagar for information and necessary action.
- 5) Additional District & Sessions Judge, Srinagar for information and necessary action.
- 6) Director Finance, High Court of J&K at Srinagar.
- 7) Chief Librarian, High Court of J&K and Ladakh, Srinagar/Jammu.  
..... for information.
- 8) Incharge NIC, High Court wing, Srinagar for uploading on High Court website.
- 9) Office file.

*29/10/2021*  
Principal Secretary to  
Hon'ble the Chief Justice